

HIGH COURT LEGAL SERVICES COMMITTEE, PATNA

Memo No. 2489

Date:- 24.12.2021

NOTICE FOR INVITING QUOTATION

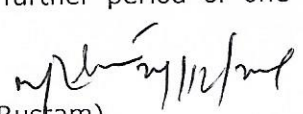
Sealed quotations are invited from reputed Firm/Dealer for supply of following Items:-

Sl.No	Particulars	Required
1	Fluid Correction Pen	2 Pc
2	Tekua	4 Pc
3	Stapler HD 10D Kangaro	4 Pc
4	U clip	06 Packet
5	Battery (AAA) Duracell	12 piece
6	Register (Fancy) No.3	12 piece
7	Stock Register	02 piece
8	Clear file (L Shape)	200 piece
9	Stick File (Kea)	200 piece
10	Tag (Machine made)	2000 piece
11	Hand wash (Detol)	2 piece
12	Vim Liquid	2 piece
13	Add Gel Pen Blue	10 piece
14	Add Gel Pen Black	5 piece
15	Add Gel Pen refill Blue	10 piece
16	Add Gel Pen riffle Black	10 piece
17	Add Gel Pen refill Red	10 piece
18	Jotter pen Blue	20 piece
19	Write & through pen	12 piece
20	Pencil	2 Packet
21	Eraser	1 Packet
22	Sharpener	1 Packet
23	Punching Machine Double hole (Big Size)	2 piece
24	Broom (Phool Jharoo)	2 piece
25	Duster (Big Size)	1 Dozen
26	Duster (Small Size)	1 Dozen
27	Green Paper (A4 Size)	5 packet
28	colin	2 piece
29	Conference pad (20 page)	50 piece
30	Sutri	2 kg
31	Towel (Bombay Dying) 30x60	2 pc
32	Pen drive (4GB)	2 Pc

The sealed quotation complete in all respect should reach the office before the undersigned till 10th January, 2022.

Terms and Conditions:-

1. The above Items should be in good condition.
2. The rate quoted in quotation should be inclusive of all taxed and other charges if any.
3. No advance payment shall be made.
4. The firms shall submit their bill & KYP form at the time of supply of articles.
5. We Reserve the right to accept or reject any or all quotations.
6. Payment will be made through e-payment(CFMS), not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the Items, the concerned firm shall replace it immediately free of cost.
7. The firm shall supply the articles for a minimum period of one year on the approved rate, which may be extended for a further period of one year, if agreed bilaterally.


(Md. Rustam)
Regisrear -cum-Secretary
Patna High Court Legal Services Committee.